



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, the 31st March, 2016

SRO 109.- In exercise of powers conferred by section 5 of the Jammu and Kashmir General Sales Tax Act, 1962, the Government hereby direct that in notification SRO 102 dated 31.03.2015, for the words and figures " 31st March, 2016" the words and figures "30th of June, 2016" shall be substituted.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government
Finance Department

No. ET/Estt/153/2015(part)

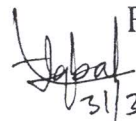
Dated: 31-03-2016

Copy to the:-

1. Financial Commissioner, J&K, Revenue.
2. Financial Commissioner, Planning & Development Department.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
8. Director General Information, J&K, Jammu.
9. Commissioner Commercial Taxes, J&K, Jammu.
10. Excise Commissioner, J&K Jammu.
11. All Heads of Department.
12. All Deputy Commissioners.
13. General Manager, Government Press, Jammu/Srinagar.
14. Private Secretary to Chief Secretary, J&K.
15. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
16. Government order file/Stock file/Finance Website/GAD website.


(Bharat Singh)KAS

Additional Secretary to Government
Finance Department


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